CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 435/2002 IN OA 3211/2001

New Delhi, this the 23rd day of October, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A) Hon'ble Sh. Shanker Raju, Member (J)

Satish S/o late Sh. Ram Singh R/o 13/80, Maulana Azad Medical College Campus New Delhi.

...Petitioner

(By Advocate Sh. U.Srivastava)

VERSUS

- 1. Sh. Sushil Kumar DEAN, M.A.M.C. Bahadur Shah Jafar Marg New Delhi.
- 2. Sh. S.P.Aggarwal
 Secretary (Health)
 Delhi Sachivalaya, I.P.Estate
 New Delhi.

...Respondents

ORDER (ORAL)

By Sh. Govindan S. Tampi,

Sh. U.Srivastava, 1d. counsel appearing for the applicant/petitioner seeks permission to withdraw the CP with liberty.

2. Noting the above, CP is dismissed as withdrawn.

(Shanker Raju) Member (J)

/vksn/

(Gavindan S.Tampi) Member (A)